

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 22/AM10
SCHEDULED TO BE HELD ON 26.08.2009 (HELD ON 03.09.2009)
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 22/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 26.08.2009 (held on 03.09.2009) under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 21AM10 held on 19.08.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Approved
HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- PP WOVEN SACKS LAMINATED WITH PRINTED BOPP FILM PP GRANULES - 67.400 M.T. UV STABILIZER - 1.600 M.T. PP GRANULES LAMI. - 15.000 M.T. BOPP FILM - 14.000 M.T. PRINTING INK - 2.000 M.T. PACKING MATERIAL - PP - 1.000 M.T.	100.000	M.T	15480000.00	360000.00 US\$
				Total	15,480,000.00	360,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

				Total	1,789,046.00	39,493.30
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2009 dated 19.08.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Metallized Cast Polypropylene Film	1 kg	Polypropylene Granules	1.115 kg

11	Case No.: 9/1/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Approved
	HQ File :01/87/050/00713/AM09/	RLA File :05/24/040/00763/AM09/	Lic.No/Date:0510238293 18.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021930	64/0- THERMOPLASTIC RUBBER COMPOUNDS/ THERMOPLASTIC GRANULES/ TPR GRANULES	72039.000	K.G	5547011.00	112288.00 US\$
				Total	5,547,011.00	112,288.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021930	SBS CO-POLYMER / STYRENE BUTADIENE COPOLYMER TAIPOL TPE 475E, TAIPOL SEBS 6151, GLOBALPRENE 3546, 3411 CALPRENE 411. 484, 540, H-6170, H-6120	62631.000	K.G	5198035.00	103341.00 US\$
				Total	5,198,035.00	103,341.00

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 23.06.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber Compound	1 kg	SBS Copolymer/ Styrene Butadiene Copolymer/Styrene Butadiene Styrene Copolymer)	0.850 kg

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Case No.:8/5/87-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Approved
HQ File :01/87/050/00017/AM10/	RLA File :03/95/040/00005/AM10/	Lic.No/Date:0310516161 17.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39202090	62/0- Self Adhesive BOPP Film (59 microns + / - 15%) Adhesive coating weight of 20 gm / sqm Net weight of BOPP film : 401547 sqm / 23077 kg Total weight of export product : 56004 kgs	401547.000	Sq. meter	10853817.00	204789.00 US\$
				Total	10,853,817.00	204,789.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39202090	Biaxially Oriented Polypropylene Film (59 Microns + / - 10%) 417609 Sqm 24000 Kgs	417609.000	Sq. meter	6368692.00	120164.00 US\$
2	35069190	Adhesive (100% Solid) (Rubber Based Hot Melt) 9637 Kgs	9637.000	K.G	1481191.00	27947.00 US\$
3	48064010	Silicone Coated Paper (62 Gsm + / - 10%) 417609 Sqm 25892 Kgs	25892.000	K.G	2017233.00	38061.00 US\$
				Total	9,867,116.00	186,172.00

Decision: With D/o C&PC OM No. 46011/56/2006-PC.II dated 03.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive BOPP Film (59 Micron +/- 10%) laminated with Silicone coated Paper containing Adhesive containing weight of 20 gm/sq. mtr.	1 Sq. Mtr.	1. Relevant Biaxially Oriented Polypropylene Film (Thickness 59 Micron +/- 10%)	1.04 Sq. Mtr.
		2. Relevant Silicone coated Paper (62 gsm +/- 10%)	1.04 Sq. Mtr.
		3. Rubber Based Hot Melt Adhesive (100% Solid)	0.024 kg

Case No.:4/19/87-ALC1/2009	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Approved
HQ File :01/87/050/00147/AM10/	RLA File :03/94/040/00258/AM10/	Lic.No/Date:0310526357 29.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231000	63/0- PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES AND LDPE REPROCESSED GRANULES)	100000.000	K.G	6880409.00	140416.51 US\$
				Total	6,880,409.00	140,416.51

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39019000	LLDPE GRANULES	33600.000	K.G	2222640.00	45360.00 US\$
2	39019000	HDPE GRANULES	33600.000	K.G	2222640.00	45360.00 US\$
3	39019090	REPROCESSED NATURAL COLOUR LDPE GRANULES	33600.000	K.G	1778210.00	36290.00 US\$
4	38122000	RELEVANT MASTER BATCH	4200.000	K.G	329280.00	6720.00 US\$
				Total	6,552,770.00	133,730.00

Decision: With D/o C&PC OM No. 46011/30/2007-PC.II dated 03.09.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LDPE Reprocessed Granules)	1 kg	1. LLDPE Granules	0.336 kg
		2. HDPE Granules	0.336 kg
		3. Reprocessed Natural Colour LDPE Granules	0.336 kg
		4. Relevant Master Batch	0.042 kg

3.2 Following applications are **deferred**:

1	Case No.: 4/17/80-ALC2/2006	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/80/050/00308/AM07/	RLA File :06/81/040/00011/AM07/	Lic.No/Date:0610010826 22.06.2006	Defer Date:23.09.2009
	Position: Copy of application may be sent to D/o C&PC.			

2	Case No.: 1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.: 6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.: 3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:07.10.2009
	Position: With DIPP letter dated 19.08.2009, following information may be called for from the firm: i) Bifurcation in the quantity of Gaskets and Seals;			

- ii) Justification for 53.85% wastage and specific 40% wastage in trimming operation with the help of drawings, etc;
- iii) Last 2 years production of items of export under reference and corresponding consumption of various raw material duly certified by Central Excise; and
- iv) Specification of import item indicating various types of rubber in rubber compound.

6	Case No.:8/42/87-ALC1/2008	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00650/AM09/	RLA File :02/24/040/00252/AM09/	Lic.No/Date:0210122357 19.01.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:10/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00126/AM10/	RLA File :02/24/040/00215/AM08/	Lic.No/Date:0210124373 17.03.2009	Defer Date:23.09.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:23.09.2009

Position: D/o C&PC will furnish comments.

13	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date:07.10.2009
	Position: D/L No. 46011/62/2009-PC.II dated 29.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

15	Case No.:2/6/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00023/AM10/	RLA File :07/24/040/00022/AM10/	Lic.No/Date:0710064317 22.04.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

17	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:07.10.2009
	Position: D/L No. 46011/61/2009-PC.II dated 08.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

18	Case No.:15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date:16.09.2009
	Position: D/o C&PC will furnish comments.			

20	Case No.:7/19/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00150/AM10/	RLA File :32/24/040/00014/AM10/	Lic.No/Date:3210040782 09.07.2009	Defer Date:09.09.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:6/19/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00149/AM10/	RLA File :08/24/040/00087/AM10/	Lic.No/Date:0810081519 17.07.2009	Defer Date:07.10.2009
	Position: D/L No. 46011/62/2009-PC.II dated 29.07.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

22	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:09.09.2009
	Position: Copy of application is awaited from RLA.			

23	Case No.:1/19/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00144/AM10/	RLA File :07/24/040/00171/AM10/	Lic.No/Date:0710066167 24.07.2009	Defer Date:09.09.2009
	Position: Copy of application is awaited from RLA.			

24	Case No.:2/19/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00145/AM10/	RLA File :03/94/040/00338/AM10/	Lic.No/Date:0310530496 24.07.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

25	Case No.:3/19/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
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	HQ File :01/87/050/00146/AM10/	RLA File :03/95/040/00230/AM10/	Lic.No/Date:0310530607 24.07.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

26	Case No.:8/19/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00151/AM10/	RLA File :02/24/040/00088/AM10/	Lic.No/Date:0210129608 28.07.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

27	Case No.:1/22/87-ALC1/2009	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00173/AM10/	RLA File :02/24/040/00097/AM10/	Lic.No/Date:0210130389 13.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

28	Case No.:4/22/87-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00176/AM10/	RLA File :03/94/040/00416/AM10/	Lic.No/Date:0310533789 13.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

29	Case No.:2/22/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00174/AM10/	RLA File :02/24/040/00095/AM10/	Lic.No/Date:0210130458 14.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

30	Case No.:3/22/87-ALC1/2009	Party Name:BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00175/AM10/	RLA File :04/24/040/00065/AM10/	Lic.No/Date:0410106917 17.08.2009	Defer Date:09.09.2009

Position: New case; copy of application is awaited from RLA.

31	Case No.:5/22/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00177/AM10/	RLA File :03/94/040/00423/AM10/	Lic.No/Date:0310533821 17.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

32	Case No.:6/22/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00178/AM10/	RLA File :03/95/040/00313/AM10/	Lic.No/Date:0310533990 18.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

33	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:22/87-ALC1/2009 26.08.2009	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:09.09.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
